

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPLE BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.03.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

01:55 PM

In the Court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 583 of 2020	Office of the Asst. State Tax Commissioner Vs. Parthiv Parikh, Resolution Professional & Ors.	Kanva Antani	Shailendra Kumar Avdehesh Kr. Varshney-R1 Arjun Chawala-R2 & R4 Rohit Kishore-R4

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By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**